

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-625(PB)/2018

IN THE MATTER OF:

Pankhuri Investments & Securities Ltd

.... Petitioner/Applicant

vs.

Shreedhar Milk Foods Ltd

.... Respondent

Order Under Section U/s. 7 of IBC, 2016 (Liq.)

Order delivered on 16.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Nishi Chaudhary, Mr. Nishant Gaurav

For the Respondent :

ORDER

New IA-205/2023 & New IA-237/2023

Ms. Nishi Chaudhary, Ld. Counsel for the Liquidator is present in person and Mr. Nishant Gaurav, Liquidator is present through VC and states that he is unwell, therefore, he seeks adjournment. At request, list the matter again on 10.02.2023.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)